

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &  
IA NO. 316 OF 2016**

**Dated: 08<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Mahanagar Gas Ltd. ...Appellant(s)  
Vs.**

**Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gourab Banerji, Sr. Adv.  
Mr. Ishaan Chhaya  
Ms. Manisha Singh  
Mr. Mohit Pandey  
Mr. Trinath Tadaka Malla

Counsel for the Respondent(s) : Ms. Iti Agarwal  
Mr. Paritosh Goel  
Ms. Saroj Bala for R-2  
  
Mr. Sonali Malhotra for PNGRB

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **03.04.2019**.

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

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